

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1550
TO BE ANSWERED ON 01.01.2018

DELAY IN PAYMENT OF WAGES UNDER MGNREGA

1550. SHRIMATI VIPLOVE THAKUR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether beneficiaries under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are not getting timely payments and if so, the details thereof and the reasons therefor;
- (b) whether payments to functionaries and agencies by Government have been delayed and if so, the details thereof and the reasons therefor; and
- (c) the steps taken/proposed to be taken by Government to avoid delays in payment of wages to the workers and the monitoring mechanism for the same?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)&(b): The Ministry along with the States/UTs has been making concerted efforts for improving the timely payment of wages. States/ UTs have been advised to generate pay orders in time. This has resulted in considerable improvement in the status of timely generation of pay order and leading to improvement in actual time taken to credit wages into the workers' account.

Financial year	2017-18 (As on 28th Dec, 2017)	2016-17	2015-16	2014-15
Timely generation and submission of pay orders	85.34%	43.6%	36.92%	26.85%

The delay in payment of wages are due to implementation issues in the States which include inadequate staffing, non-timely recording and reporting of attendance, measurement, data entry, generation of wage list, Fund Transfer Order (FTO), etc.

(c): Efforts have been made by the Ministry to reduce the delay in payment of wages to the MGNREGA workers viz., timely release of funds, payment through National Electronic Fund Management System (NeFMS) for direct payment of wages into workers account, issued guidelines for monitoring of timely payment and payment of delay compensation, enabling appropriate provisions in NREGASoft to monitor timely payment of wages and payment of delay compensation. The Ministry is in constant engagement with the State Governments/ UTs through review meetings, video conferences, Mid Term Review, SMS based monitoring etc.